

made some important recommendations on rehabilitation of women involved in flesh trade;

(b) if so, the details thereof;

(c) whether these recommendations also include rehabilitation of minor female children also involved in flesh trade;

(d) if so, the details thereof;

(e) whether Government propose to implement these recommendations to provide honourable social status to such affected women and minor female children; and

(f) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI): (a) No, Sir.

(b) to (f) Do not arise.

Extension of Diphu-Karong Railway Line upto Imphal

1486. SHRI W. ANGOU SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware that M/s RITES prepared a feasibility report of an alternative rail link connecting Diphu and Karong and its extension upto Imphal on MG rail alignment;

(b) whether Government propose to take it up as stated by the Railway Minister to give special attention to the neglected 7 sister States in his first press conference; and

(c) if so, by when; if not, the detailed reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) Yes, Sir.

(b) and (c) Updating of the survey done by RITES in 1990 has been included in the budget 96-97.

U.G.C. Budget Freeze

1487. SHRIMATI CHANDRA KALA PANDEY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the budget freeze of the UGC still continues to exist;

(b) if so, whether Government are convinced that UGC budget freeze is essential for ameliorating the condition of higher education; and

(c) whether Government propose to continue the UGC budget freeze?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) No, Sir. The Plan and Non-Plan grants provided by the Government to University Grants Commission (UGC) have been steadily increasing over the years. The Government has allocated an amount of Rs. 612.38 crore to UGC for the 8th Plan as against a sum of Rs. 576.01 crore provided in the 7th Plan.

(b) and (c) Do not arise.

Assistance to Farmers under Crop specific programmes

1488. SHRI SURESH PACHOURI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Government provide assistance to the farmers for acquiring agricultural implements and machines under various crop specific programmes launched by Government;

(b) if so, what are the details thereof;

(c) how many farmers in the State of Madhya Pradesh were provided this assistance during the last three years, year-wise and district-wise;

(d) whether any training is also given to the farmers of the State in the operation of new implements and machines; and